National Company Law Tribunal

Allahabad Bench

CP NO. 5/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: FUTUREVISION Infracity PV+ Ltd

SECTION OF THE COMPANIES ACT: U/S 434(1) OF the Companies Act 1956

SI. NO.

Name

Designation 5/201 Representation

Signature

1.

2. Sri Ankit Kumar Singh, PCS for petitioner. Proxy of the OL is present. In the present matter, the report of the ROC, Kanpur is still awaited. On the last occasion, a liberty was granted to the RD office to file its affidavit, but is not filed till date.

In view of this, the petitioner counsel submits that matter be heard and be decided on its merits. He informed that a copy of the present petition has earlier been sent to the office of the OL to make it able to file reply. No reply is filed till date. Therefore, the case is now fixed for the argument in the present matter. A copy of this order be send to the office of ROC, Kanpur as well as office of the learned ASG Allahabad for nomination of the counsel.

The matter be listed on 6th September, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Judiciat)

Typed by: P.K. Jyoti